



Government of Jammu and Kashmir
Transport Department
Civil Sectt. Srinagar..

NOTIFICATION

Srinagar, the 6th September, 2016

SRO ~~289~~ In exercise of the powers conferred by sub-rule (2) of rule 118 of Central Motor Vehicles Rules, 1989 and in partial modification of SRO-132 of 2016, the Government hereby direct that for the figures and words "1st July 2016" appearing in fifth line of SRO-132 dated 12-04-2016, the figures and words "1st November 2016" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

(Bipul Pathak) IAS

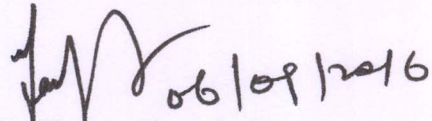
Commissioner/Secretary to Government
Transport Department


No:-TR-12/MVD/2015

Dated:- 6 -09-2016

Copy to the:-

1. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs (W7Sc)
2. Transport Commissioner/Chairman, State Transport Authority, J&K, Srinagar.
3. Inspector General of Police (Traffic), J&K, Srinagar.
4. Managing Director, J&K SRTC, Srinagar.
5. Director State Motor Garages, J&K, Srinagar.
6. General Manager, Government Press Srinagar for favour of publication in the next issue of Government Gazette.
7. Special Assistant to the Hon'ble Minister State for Transport (Independent Charge) for kind information of Hon'ble Minister.
8. Private Secretary to Chief Secretary for information of worthy Chief Secretary.
9. Pvt. Secretary to Commissioner/Secretary to Government Transport Department for information of the Commissioner/Secretary.
10. Stock file (w2sc)
11. Incharge website.


Rajeshwar Singh Charak (KAS)

 Deputy Secretary to Government
Transport Department